

DIVISION BENCH

ITEM NO. 123

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

CP (IB) No. 493/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5th APRIL, 2022,  
2:30 PM

NAME OF THE COMPANY	M/S NSSL PVT LTD V/S M/S TRIVENI TURBINE LIMITED
UNDER SECTION	9 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

Ms. Sunaina Paryani holding brief of Sh. Rahul Pandey, Adv.

: *For the operational creditor*

Sh. Diptiman Singh alongwith Sh. Shubham Agarwal, Adv.

: *For the corporate debtor*

**ORDER**

Proxy counsel for the operational creditor present. Ld. Counsel present for the corporate debtor.

Both sides report a happy settlement out of Court.

Recording these submissions *CP (IB) No. 493/ALD/2019* is dismissed as withdrawn.

File be consigned to the records.

Virendra Kumar Gupta

**Virendra Kumar Gupta**  
**Member (Technical)**

*Kumud Narayan*  
(PS)

—Sd—

**Rajasekhar V.K.**  
**Member (Judicial)**